

NO  
Retirement

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL B  
4  
AHMEDABAD BENCH

O.A. No. 382/90  
T.A. No.

DATE of Decision N 13-10-1992

Shri N.N. Patel

Petitioner

Shri B.B. Gogia

Advocate for the Petitioner(s)

Versus

Union of India and others Respondent

Shri Akil Kureshi

Advocate for the Respondent(s)

**CORAM :**

The Hon'ble Mr. N.V. Krishnan

Vice Chairman.

The Hon'ble Mr. R. C. Bhatt

Member (J)

1. Whether Reporters of local papers may be allowed to see the Judgement ?
2. To be referred to the Reporter or not ? ✓
3. Whether their Lordships wish to see the fair copy of the Judgement ? ✗
4. Whether it needs to be circulated to other Benches of the Tribunal ? ✓

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Shri N.N. Piprotar,  
Sub Postmaster,  
Verad - 360 515  
Jamnagar District.

**Applicant.**

Advocate Shri B.B. Gogia

## Versus

Union of India  
Through Secretary  
Department of Posts  
Government of India  
New Delhi

Director, Postal Services,  
Rajkot Region,  
Rajkot

### Respondents.

Advocate Shri Akil Kureshi

O R A L   J U D G E M E N T

In

O.A. 382 of 1990

Date 13-10-1992.

Per Hon'ble ; Shri N.V. Krishnan Vice Chairman

Shri B.B. Gogia for the Applicant.

Shri Akil Kureshi for the respondent.

On instruction of <sup>the</sup> applicant, the counsel for applicant seeks permission to withdraw the application. Permission is granted. Application is closed as ~~being~~ withdrawn.

(R.C. Bhatt)  
Member (J)

13.10.92  
(N.V.Krishnan)  
Vice Chairman.